

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
Original Application No.144 of 2025**

IN THE MATTER OF

Tribunal on its own motion **SUO MOTU**
based on the news item published in
"The Times of India" dated 19.07.2025
titled **" Dirty loos, Garbage mountains
pull down Rank; GCC blames people
for poor feedback"**

And

The Chief Secretary to Government
of Tamil Nadu, Chennai
and Others.

....Respondents.

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**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Report submitted to the Hon'ble National Green Tribunal, SZ by the Fourth Respondent - TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) in Original Application No. 144 of 2025 taken as a Suo Motu based on the news item published in "The Times of India" dated 19.07.2025 titled " Dirty loos, Garbage mountains pull down Rank; GCC blames people for poor feedback" against The Chief Secretary to Government of Tamil Nadu, Chennai and Others.

The Hon'ble National Green Tribunal (SZ) has directed the respondents to file their respective replies/reports vide order dated 29.07.2025 and to comply the Hon'ble Order, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai submits the report on behalf of the 4th respondent.

- A. The news article relates to the waste management challenges faced by Chennai City which drag downs the city's rank in the all-India Swachh ranking. The article in detail describes about the current practice of waste management followed by Greater Chennai Corporation in waste collection, segregation, handling process in the Kodungaiyur and Perungudi dump yards. It also discusses the functions and maintenance of public toilets by the Greater Chennai Corporation.
- B. The Zone 4, Zone 5, Zone 6, Zone 8 and Zone 10 of Greater Chennai Corporation fall under the jurisdiction of District Environmental Engineer, TNPCB, Chennai and the details of authorization issued to the solid waste processing facilities under Solid Waste Management Rules, 2016 are as below:

Sl. No	Name of the local body	Quantity of solid waste generation (MT/day)	Details of Solid waste processing facilities with capacity	MSW Authorization issued date	MSW Authorization valid till
1	M/s.Greater Chennai Corporation, Tondiarpet (Zone IV)	362	10.64	06.06.2019	31.03.2020
2	M/s.Greater Chennai Corporation,	504	10.64	08.05.2019	31.03.2020

	Royapuram (Zone V)				
3	M/s.Greater Chennai Corporation, Thiru.Vi.Ka Nagar Zone (Zone VI)	319.4	24.26	06.05.2019	31.03.2020
4	M/s. Greater Chennai Corporation, Anna Nagar (Zone VIII)	362	10.64	06.06.2019	31.03.2020
5	M/s. Greater Chennai Corporation, Kodambakkam (Zone X)	616.7	18.99	06.06.2019	31.03.2020

C. A letter has been addressed by the DEE, TNPCB, Chennai on 08.07.2025 to the Executive Engineer (SWM), Greater Chennai Corporation to apply and obtain the renewal of Authorization under Solid Waste Management Rules, 2016. So far, no application has been received in this regard by this respondent.

D. The Zone 5 (part), Zone 9 (part), Zone 10(part), Zone 12, Zone 13, Zone 14 and Zone 15 of Greater Chennai Corporation fall under the jurisdiction of DEE, TNPCB, Chennai South and the details of solid waste processing facilities and its authorization issued under Solid Waste Management Rules, 2016 are as follows:

“The Municipal Solid Waste generated from the southern parts of Chennai Corporation is being collected, segregated and dumped in the Perungudi dumping site (Appx. 200 Acres) for more than 35 years by Greater Chennai Corporation (GCC). In compliance with provisions of the Municipal Solid Waste Management Rules, the GCC had proposed an Integrated Municipal Solid Waste Processing Facility with the capacity of appx. 3000 Tonnes/day, comprising of composting facility for biodegradable wastes, recycling, production of Refused Derived Fuel and sanitary landfill facility, at SF No. 657/1B1 of Pallikaranai Village, Sholinganallur Taluk, Chennai District. The Corporation also carries out bio-mining of legacy

waste at the existing Perungudi dumpsite to restore it to original status”.

E. As per Order passed by the Hon'ble NGT (PB) order Dt: 31.01.2022 in OA.No.606/2018 & O.A No. 83/2014, OA No.51/2016 & I.A No. 92/2021(SZ), Bio-Mining of the legacy waste activity was completed in packages 1st, 2nd, 3rd, 4th, & 5th and Bio-Mining of the legacy waste is being carried out in the 6th package alone in Perungudi dumpsite & the status of Authorisation issued under Solid Waste Management Rules, 2016 for bio-mining packages are as follows:

Bio-Mining of Legacy Waste @ Perungudi Dumpsite. (Zone XIV)				
S.No	Packages	Consent details	Authorisation under Solid Waste Management Rules, 2016.	Status of Bio-Mining of legacy waste
1.	GCC Zone-XIV Bio-Mining (Package -I), Perungudi.	NA	SWM Authorization No 25SRZ58835924 Dated 26/05/2025 & Proc. No. JCEE-M/CPZ/TNPCB/F./SWM/OL/CHS/2025, Dated 26/05/2025 valid up to 31.03.2027.	Bio-Mining Completed.
2.	GCC Zone- XIV Bio-Mining (Package -II), Perungudi.	NA	SWM Authorization No 25SRZ58838923 Dated 26/05/2025 & Proc. No. JCEE-M/CPZ/TNPCB/F./SWM/OL/CHS/2025, Dated 26/05/2025 valid up to 31.03.2027.	Bio-Mining Completed.
3.	GCC Zone-XV XIV ing (Package -III), Perungudi.	NA	Proc. No. JCEE(M)/TNPCB/CHZ/SWM/F.Zone-IXV (Package -III)/Bio-Mining/MMN/2022 , Dt:05.09.2023 valid up to 31.03.2024.	Bio-Mining Completed.
	GCC Zone- XIV Bio-	NA	Proc. No.	Bio-Mining Completed.

4.	Mining (Package -IV), Perungudi.		JCEE(M)/TNPCB/CHZ /SWM/F.Zone-IXV (Package -IV)/Bio- Mining/MMN/2022, Dt:05.09.2023 valid up to 31.03.2024.	
5.	GCC Zone- XIV Bio- Mining (Package -V), Perungudi.	NA	Proc. No. JCEE(M)/TNPCB/CHZ /SWM/F.Zone-IXV (Package -V)/Bio- Mining/MMN/2022, Dt:05.09.2023 valid up to 31.03.2024.	Bio-Mining Completed.
6.	GCC Zone- XIV Bio- Mining (Package -VI), Perungudi.	NA	SWM Authorization No 25SRZ58842868 Dated 26/05/2025&Proc. No. JCEE- M/CPZ/TNPCB/F./SW M/OL/CHS/2025, Dated26/05/2025 valid up to 31.03.2028.	Bio-Mining under progress

MCC plants

S.No.	Name of the local body with address	CTO/RCO obtained or not with validity	MSW Authorization obtained or not	Remarks
1.	VeerapandiKatta pomman Street, Perungudi	NA	Authorisation under SWM Rules 2016 as amended obtained vide Proc. No. JCEE(M)/TNPCB/CHN .Zone/SWM/F.6954/M MN/2019 Dt:27.04.2019 valid upto 31.03.2020	At present all the MCC plants were demolished and the segregated organic waste are sent to Bio-gas plant.
2.	Industrial estate 4th main road, Perungudi.	NA		
3.	Pallikaranai Old dumping Ground Front side Compost yard, Pallikaranai.	NA		
4.	Pallikaranai Old dumping	NA		

	Ground Back side Compost yard, Pallikaranai.			
5.	Mallikeswaran Nagar Burial Ground Thulukanthanman Koil Street, Pallikaranai.	NA		

- F.** The Greater Chennai Corporation in compliance to Construction & Demolition Waste Management Rule 2016, has established Construction and Demolition waste processing plant at Perungudi Dumping Ground & Kodungaiyur Dumping Ground having processing capacity of 400 MT/Day each. The Construction & Demolition waste is being processed and converted to useful by products like coarse aggregate and fine aggregate, thus reducing the environmental burden of excavation and transportation of virgin material.
- G.** The Construction & Demolition waste is collected at site through large number of Collection points. The wastes are being segregated manually and by machine. Using magnetic separator, the wastes will be further classified and sent to Crushing unit. The waste which is able to crush will be crushed using Jaw crusher to breakdown the pieces to 500mm. It is then transferred to Impact Crusher to breakdown to 160 mm. The crushed waste is then converted into Sand & Aggregates which can be used in the landscaping and Construction purpose.
- H.** The Construction & Demolition facility located at Perungudi has been operated by M/s. Westart Communications India Private Limited., and has obtained CTO after CTE vide Proc dated 26/04/2021 valid up 31.03.2022 and subsequently renewed with validity upto 31.03.2030.

- I. The Greater Chennai Corporation, in line with the processing requirement of garden and green waste, has established garden waste and tender coconut shell processing centers at 4 locations such as Kodungaiyur, Perungudi, Sowcarpet & Chetpet having the processing capacity of 80 MT/day each to process garden and green waste. The Greater Chennai Corporation delivers around 180 MT of garden waste daily to these processing centres and various value-added products like Briquettes (utilized as RDF in Industries), coconut fibre, pith-block and coir bales are being manufactured.
- J. The Garden waste received to the unit will be weighed and checked for impurities. Then Cutting and Chopping using machines for the sizing of Waste will be done. The sized waste will be dried for moisture loss and for concentrating. It is then pulverized to dust/powder and pelleted for dispatching.
- K. The Zone 3, Zone 7 and Zone 11 of Greater Chennai Corporation falls under the jurisdiction of O/o. DEE, TNPCB, Ambattur and the details of authorization issued to the solid waste processing facilities under Solid Waste Management Rules, 2016 were as below:

S.No.	Name of the local body	Quantity of solid waste generation (MT/day)	Details of Solid waste processing facilities with capacity (T/Day)	MSW Authorization issued date	MSW Authorization valid till
1	Greater Chennai Corporation, (Zone – III - Madhavaram)	35.3 T/ Day	35.3 T/day	24.05.2019	31.3.2020
2	Greater Chennai Corporation (Zone – VII - Ambattur)	86.19 T/ Day	86.19T/ Day	18.01.2024	31.3.2028

3	Greater Chennai Corporation (Zone – XI - Valasaravakka m)	27.13 T/Day	27.13 T/Day	01.07.2019	31.3.2020
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L. A letter has been addressed to the Zonal officer of Zone III & XI to apply and obtain the renewal of Authorization under Solid Waste Management Rules, 2016 vide letter dated 20.02.2025.

M. The Zone 1 of Greater Chennai Corporation falls under the jurisdiction of DEE, TNPCB, Manali. A letter has been addressed to the Assistant commissioner (SWM), Greater Chennai Corporation, to apply and obtain the renewal of Authorization under Solid Waste Management Rules, 2016 vide letter No.DEE/TNPCB/MNL/F. Zone – I/SWM/2019, dated 10.10.2025.

N. The Assistant Commissioner, Greater Chennai Corporation (GCC), vide Lr.No.Z.O.I.C.No.CI/4920/2025, Dated: 15.10.2025 has stated that a few Resource Recovery Centers (RRC) and Micro Composting Centers (MCC) have been closed, and the present status of the RRC and MCC facilities functioning in Zone-I is furnished below:

S.No	Zone	Division	Location of Bio Composting Facility	Bio Facility Type	Present Status
1	1	1	Thalankuppam Beach Road, Kathivakkam Village	RRC/MRF	Closed at 2020
2	1	2	Village Street, Kathivakkam Village	RRC/MRF	Closed at 2020
3	1	3	Annai Sivagami Nagar, Kathivakkam Village	RRC/MRF	Closed at 2020
4	1	4	Mahalakshmi Nagar, Ernavoor Village	RRC/MRF	Closed at 2020
5	1	5	RamaKrishna Nagar 2nd	RRC/MRF	Closed at

			Main Road, Ernavoor Village		2023
6	1	5	Bharath Nagar near Pc, Ernavoor	RRC/MRF	Closed at 2020
7	1	6	Jothi Nagar 10th Street, Ernavoor Village	RRC/MRF	Running
8	1	7	Balakrishna Nagar, Thiruvottiyur, Village	RRC/MRF	Running
9	1	10	West Mada Street, Thiruvottiyur Village	RRC/MRF	Closed at 2020
10	1	11	Zonal Office Campus, Thiruvottiyur Village	RRC/MRF	Closed at 2020
11	1	12	Zonal Office Campus, Thiruvottiyur Village	RRC/MRF	Closed at 2020
12	1	13	Basin Road, Manali Village	RRC/MRF	Closed at 2020
13	1	14	Ellaiamman Koil Street, Thiruvottiyur	RRC/MRF	Closed at 2020
14	1	11	Thiruvottiyur Kalaiaranganam, Thiruvottiyur Village	RRC/MRF	Newly Constructed Community Hall at 2025

O. The GCC is operating the MCC/RCC in some new locations in zone 1. Hence, a joint inspection was carried out along with the officials of Greater Chennai Corporation (GCC) to verify the Present status of functioning Resource Recovery Centres (RRC) and Micro Composting Centres (MCC) located in Zone – I. Based on the inspection; the following locations have been identified as the presently functioning MCC/RRC centers in Zone–I.

Sl. No	Zone	Ward No	Location of MCC	No of Missionary Tubs	Design Capacity
1	1	7	Sathangadu	37	10.83
		7	Sathangadu	24	5.27
		7	Sathangadu (Decommissioned)	36	12.15
Total				61	16.10

FUNCTIONING MATERIAL RECOVERY CENTRES (MRF)/ RESOURCE RECOVERY CENTRES (RRC)				
S. No	Zone	Ward No	Name of the Location	Design Capacity
1	1	4	Kathivakkam Main Road	5.0
2		7	Sathangadu	5.0
3		11	ThiruvalluvarKalaiyarangam (not in operation during the inspection)	19.0
Total				27.0

This report is submitted to the Hon'ble National Green Tribunal (Southern Zone) in compliance of the directions passed by the Hon'ble Tribunal. The TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) will abide by all such directions, as the Hon'ble Tribunal may deem fit and appropriate.

Dated at Chennai, on this the 17th day of March, 2026.

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17.3.26
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Date of filing :17.03.2026
Date of hearing : 19.03.2026



Thiru.S.Sai Sathya Jith,
Advocate for 2nd Respondent: TNPCB.

